

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1395/(MAH)/2017
 CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2017

NAME OF THE PARTIES: Nina Waterproofing Systems Pvt.Ltd.
 V/s.
 Fem Constructions (India) Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
9	Rahul Kedar i/b Agam Doshi	Adv.	 for Adv for the Applicant.
9	Vaibhav Ghogare Supt. Mehta	Counsel Adv for Respondent	

ORDER

CP No.1395/I&BP/NCLT/MB/MAH/2017

At request for the parties, list this matter on 7.11.2017.

Sd/-
 V. NALLASENAPATHY
 Member (Technical)

Sd/-
 B. S. V. PRAKASH KUMAR
 Member (Judicial)